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ITEM NO.43

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36255/2016

(Arising out of impugned final judgment and order dated 04/10/2016

in CMWP No. 22297/2016 passed by the High Court Of Judicature at Allahabad)

LAXMAN

Petitioner(s)

VERSUS

STATE OF U.P AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing c/c of the impugned judgment and exemption from filing O.T. and interim relief and office report)

Date : 16/12/2016 This petition was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE KURIAN JOSEPH

HON&#39;BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr. Hara Prasad Sahu, Adv.

Mr. Pranaya Kumar Mohapatra, Adv.

For Respondent(s) Mr. Ravindra Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Tag with SLP (C) Nos. 30803 of 2016.

(Jayant Kumar Arora)

Court Master (Renu Diwan)

Assistant Registrar